High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Subject: Half Day training Programme on Cyber Law in the J&K State Judicial Academy Complex, Jammu on 29^{th} of December, 2018 in the afternoon.

ORDER

No:- 1208

Dated: - 27 | 12 2018

All Judicial Officers posted at Jammu Headquarter as also the following Judicial Officers are nominated to attend the subject training programme to be held at J&K State Judicial Academy, Jammu on 29th of December, 2018 in the afternoon:-

- 1. Shri Sikender Azam, Addl.D&SJ, Kathua;
- 2. Shri Chain Lal Bavoria, Addl. D & SJ, Udhampur;
- 3. Shri Kamlesh Pandita, PD&SJ, Reasi;
- 4. Shri Balbir Lal, CJM, Udhampur;
- 5. Ms. Kusum Lata Pandita, CJM, Kathua;
- 6. Shri Ajay Kumar Gupta, CJM, Samba;
- 7. Ms. Jyoti Bhagat, Additional Munsiff, Samba;
- 8. Shri Munish Kumar Manhas, District Mobile Magistrate, Kathua;
- 9. Shri Junaid Imtiyaz Mir, Munsiff, Udhampur;
- 10. Ms. Anjana Rajput, Munsiff / Addl. Mobile Magistrate, Udhampur.

Further, all Judicial Officers posted at Srinagar headquarter shall participate in the subject training programme through video conferencing from Srinagar.

The nominated Judicial Officers shall report at the respective venues of the programme at 1:00 pm sharp on the scheduled date.

By Order

No:- 48663-97/9-5 Copy to the:-

Principal Secretary to Hon'ble Chief Justice, High Court of J&K. 1.

Secretary to Hon'ble Mr. Justice 2. for information of their Lordships.

Registrar Vigilance, High Court of J&K, Srinagar. 3.

Registrar Judicial, High Court of J&K, Jammu/Srinagar. 4.

.... for information.

Director J&K State Judicial Academy, Jammu with the request to get the 5. nominated Officers intimated accordingly.

Principal District & Sessions Judge, Jammu/Srinagar/Kathua /Reasi/Samba.

Concerned Judicial Officers for information and necessary compliance.

CPC e-courts, High Court of J&K, for uploading on the High Court website . 8.

Joint Registrar (Judicial/Protocol) High Court Wing, Jammu / Srinagar for 9. information.